

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/639/2019

Dated: 25/10/2019

Between

K. Venkata Reddy,
S/o. Late Sri K. Venkata Rami reddy,
Age 59 years,
Asst. Supdt. of Post Offices (HQ),
(Under Suspension),
Anantapur Division,
Anantapur ó 515 001.

... Applicant

AND

1. The Union of India rep. by
Secretary, Govt. of India,
Ministry of Communications and I.T.,
Department of Posts ó India,
Dak Bhavan, Sansad Marg,
New Delhi ó 110 001.
2. The Chief Postmaster General,
A.P. Circle, Krishna Lanka,
Vijayawada ó 520 013.
3. The Director of Postal Services,
Kurnool Region,
Kurnool ó 518 002.

... Respondents

Counsel for the Applicant : Mr. M. Venkanna

Counsel for the Respondents : Mrs. L. Pranathi Reddy, Addl. CGSC

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Both side learned counsel present.

2. Learned counsel for the applicant informs that the suspension of the applicant has been revoked and he has joined the service. Hence, the O.A. has become infructuous. Accordingly, the O.A. is dismissed as infructuous. No order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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